

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	<b>A No 293/18</b>	M/s Jaiprakash Power Ventures Ltd. Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	3135/2018 Dated 24/08/2018	01/10/2018	---	<b>22/10/2018</b>  <b>Court-II</b>
02.	<b>IA 1441/18 in DFR No 2958/18</b> (IA 1441/18 – Delay in filing)	Paschim Gujarat Vij Company Limited Vs. M/s. Welson Corp. Limited & Ors.	2958/2018 Dated 09/08/2018	01/10/2018	---	<b>22/10/2018</b>  <b>Court-II</b>
03.	<b>IA 1445/18 &amp; IA 1444/18 &amp; IA 1443/18 in DFR No 2069/18</b> (IA 1445/18 – Delay in re-filing , IA - 1444/18 – Leave to file & IA 1443/18 – Delay in filing)	Delhi Bar Association Vs. Delhi Electricity Regulatory Commission & Anr.	2069/2018 Dated 07/07/2018	03/10/2018	---	<b>22/10/2018</b>  <b>Court-I</b>
04.	<b>IA 1447/18 in DFR No 2968/18</b> (IA 1447/18 - Delay in filing)	BSES Rajdhani Power Limited Vs. Delhi Electricity Regulatory Commission	2968/2018 Dated 10/08/2018	04/10/2018	---	<b>23/10/2018</b>  <b>Court-II</b>
05.	<b>IA 1448/18 in DFR No 3053/18</b> (IA 1448/18 – Delay in filing)	Organisation of Indian Engineering Industries Vs. West Bengal Electricity Regulatory Commission & Anr.	3053/2018 Dated 16/08/2018	04/10/2018	---	<b>23/10/2018</b>  <b>Court-II</b>
06.	<b>A No 294/18</b>	Raygen Power Private Limited Vs. Karnataka Electricity Regulatory Commission & Ors.	3244/2018 Dated 31/08/2018	04/10/2018	---	<b>24/10/2018</b>  <b>Court-II</b>
07.	<b>IA 1450/18 in DFR No 3073/18</b> (IA 1450/18 – Delay in filling)	Uttarakhand Power Corporation Ltd. Vs. Uttarakhand Electricity Regulatory Commission & Anr.	3073/2018 Dated 20/08/2018	04/10/2018	---	<b>24/10/2018</b>  <b>Court-II</b>

08.	<b>IA 1455/18 &amp; IA 1453/18 &amp; IA 1452/18 in DFR No 2129/18</b> (IA 1455/18 – Delay in re-filing, IA 1453/18- Leave to file & IA 1452/18 – Delay in filing )	North Municipal Corporation of Delhi Vs. Delhi Electricity Regulatory Commission & Anr.	2129/2018 Dated 18/07/2018	05/10/2018	---	<b>22/10/2018</b>  <b>Court-I</b>
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**Dated: 09/10/2018**

**By Order**  
**Sd/-**  
**Dy. Registrar**